

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

CP-39/66/ND/2018

In the matter of

RS Livemedia Private (P) Ltd.

....PETITIONER

SECTION :

Under Section 66

Order delivered on 31.1.2018

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Saurabh Kalia, Advocate

For the Respondent/Corporate Debtor :

ORDER

Learned Counsel for the petitioner is present in relation to 1<sup>st</sup> Motion seeking for directions. Heard the matter.

Order reserved.

Surjit  
31.1.2018

-S-d-11  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)